

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.02.2022 (FRIDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 691 of 2021 (With Defects)	Bhawanishankar Harishchandra Sharma, Director of Supreme Housing and Hospitality Pvt. Ltd. Vs. CBRE South Asia Pvt. Ltd. & Anr.	Abhirup Dasgupta	Parisha Shah-R1

For Admission (After Notice)

2.	Contempt Case (AT) No. 04 of 2021 in Comp. App. (AT) No. 99 of 2020	Seth Chemical Works Pvt. Ltd. & Ors. Vs. Urmila Ray & Anr. With	Soumya Dutta	Shwetaank Nigam-R1 & R2 Ashish Choudhury
3.	Contempt Case (AT) No. 06 of 2021 in Comp. App. (AT) No. 99 of 2020	Urmila Ray & Anr. Vs. Seth Chemical Works Pvt. Ltd. & Ors.	Dhruv Surana	Soumya Dutta Avishek Guha for Contemnors 1-5

For Hearing

4.	Comp. App. (AT) (Ins) No. 252 of 2021	Saurabh Bhuta Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Sharath Sampath	Avinav Mukherjee Prem Prakash Kanwer Rushil Mathur-R1
5.	Comp. App. (AT) (Ins) No. 404 of 2021	Ajit Kumar Resolution Professional of K- Lifestyle & Industries Ltd. Vs. Alpha (India) Properties Ltd. & Ors.	Vikky Dang	P. Singh-R1 Vishal Singh-R1, R2 Vaibhav Tyagi-R3,4,5 & 6 Lokesh Malik-R7,8,10 & 11 Prateek Gupta-R9,12 & 13

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By order of Hon'ble Chairperson
-sd/-
Registrar